

had passed an order on 10-5-1968 for winding-up of Golcha Properties Ltd. and the Official Liquidator, Jodhpur, has been appointed as a Liquidator.

(b) The total amount of deposits as on 31-8-1966 amounted to Rs. 78,48,954/- and interest thereon was worked at Rs. 6,06,148 up to the same date. Thereafter the accounts have not been made up.

(c) The Official Liquidator has taken over all the assets of the company in liquidation under his charge. The main assets comprise of one cinema, namely, Golcha at Delhi and another, namely, Maratha Mandir at Bombay. These two cinemas are now being run by the Official Liquidator under the direct supervision of the Rajasthan High Court. The Official Liquidator has also taken appropriate steps to recover the various debts due to the company in liquidation.

(d) The time which is likely to take for the return of deposits to the depositors cannot be said with certainty as the same would depend on the realisation of the debts due to the company and sale of its assets as well as settlement of claims of the depositors in accordance with law.

CLOSURE OF INDUSTRIAL UNITS DUE TO RECESSION

4639. SHRI M. S. OBEROI :
SHRI B. N. SHASTRI :

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) the total number of Industrial units in the public as well as in the private sectors which are still lying closed in the country due to the recent spell of recession;

(b) the present position with regard to the existence of recessionary effects in our industries at present and when this effect will be completely removed and when the industries are likely to resume their full normal working; and

(c) whether Government have recently decided to liberalise credit facilities to the industrialists to remove

the recessionary trends in their projects and, if so, the main features thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) :
(a) to (c). Information is being collected and it will be laid on the Table of the House as soon as possible.

LOW PRODUCTION IN INDUSTRIAL UNITS

4640. SHRI M. S. OBEROI : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that most of the industrial units in the country are working below their rated capacity at present;

(b) if so, whether any survey has been made or is proposed to be made to find out reasons therefor; and

(c) what measures are contemplated to ensure that our industrial units acquire their full level of production as early as possible?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) :
(a) and (b). Complete information in regard to the rated capacity and production of all industrial units (large scale and small scale) in the country is not available. As such it is not possible to state whether most of the units in the country are working below their rated capacity at present or not.

In order to get a realistic and objective picture of the difficulties which have contributed to recessionary trends in the economy and development of idle capacity in some sectors of the industry, a Special Reporting System was introduced early in 1967. Under this System about 300 Top Executives of selected units in the major industrial sectors were requested to indicate the various bottlenecks which were inhibiting industrial growth and to suggest remedial measures. A Steering Committee consisting of the Secretaries of the Department of Industrial Development, Ministries of

Commerce, Petroleum & Chemicals, Iron and Steel, Department of Economic Affairs, Labour and Employment, Planning Commission, the Director General of Technical Development and the Economic Adviser to the Ministry of Industrial Development and Company Affairs was set up to examine the special reports with a view to identifying the difficulties which are common to most of the industries and which called for organisation of remedial measures.

(c) Some of the steps taken to secure maximum utilisation of the installed capacity in industries are given below :—

- (i) Review of the governmental programmes which have been affecting the demand in industries, with a view to placing of increased orders where possible, as in the case of Railway wagons;
- (ii) Banning of imports to the maximum possible extent to which the indigenous capacity can be utilised;
- (iii) Diversification on a more liberal basis is being actively encouraged;
- (iv) Stepping up of exports through stronger marketing structures both for the public and private sector.
- (v) Liberalised Credit Policy.

REORGANISATION OF STATE TRADING CORPORATION

4641. SHRI M. S. OBEROI: Will the Minister of COMMERCE be pleased to state:

(a) when the Committee appointed by Government to go into the working of the State Trading Corporation is likely to complete its work and submit its report; and

(b) whether the said Committee will also examine the question of merger of the Minerals and Metals Trading Corporation with the State Trading Corporation to ensure better co-ordination between the two establishments?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) The Committee is scheduled to submit its report by the end of October, 1968.

(b) No, Sir.

M/S. BENNETT COLEMAN & Co.

4642. SHRI YASHPAL SINGH: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether a memorandum has been submitted by the Times of India Employees' Union on the 3rd August, 1968 urging him to institute an immediate inquiry into the conduct of Shri D. K. Kunte, Chairman M/s. Bennett Coleman & Co.;

(b) if so, whether Government propose to lay a copy thereof on the Table of the House; and

(c) the action which is proposed to be taken thereon?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED):

(a) Yes, Sir.

(b) A copy of the memorandum is placed on the table of the House. [Placed in Library. See No. LT-1797/68].

(c) The matter is under consideration.

SURVEY OF COAL IN GADARWARA TEHSIL, NARSINGHPUR DISTRICT

4643. SHRI NITIRAJ SINGH CHAUDHARY: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether the coal survey near Gotitoria in Gadarwara Tehsil of Narsinghpur District has been completed;

(b) if not, when it is likely to be completed;

(c) the estimated quantity of coal so far formed and the number of coal seams formed with the coal thickness in each seam;

(d) the time by which the work in the mine is likely to start; and

(e) if not, the reasons therefor?